(b) Does not arise.

(c) Does not arise.

## Jhuggies and encroachments In Gole Market

1910. SHRI DHARAM PAL SABHARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of jhuggi and encroachments have come up on Government colonies particularly DIZ area Gole Market;

<br/>b) whether Government propose to remove the same; and

(c) if so, the details thereof and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) Yes, Sir.

(c) As per existing policy, jhuggi dwellers are to be paid compensation and relocated by the MCD Slum Wing. An estimate amounting to Rs. 157.25 lakhs was sanctioned in 2004-05 to relocate jhuggies existing in DIZ area. This amount will be paid by CPWD to the MCD after MCD confirms availability of land for relocation of the jhuggies.

## Gyms in DDA colonies

1911. SHRI RAJKUMAR DHOOT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that DDA has decided to do away with the idea of providing gyms in colonies;

(b) if so, the details thereof;

(C) if so, the useful purpose that would be served by such a decision; and

(d) whether it is not the social responsibility of Government to provide infrastructure conducive to healthy society?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) The Delhi Development

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